

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 12

IA 1473/2022 IN C.P. (IB)/966/(MB)/2020

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **02.12.2022**

NAME OF THE PARTIES: - **SREI Equipment Finance Ltd V/s HBS Auto
and ANC SEZ Pvt Ltd**

Appearance (via video-conference):

For the Applicant : Darshit Dave a/w. Harshad Vyas, Ativ
Patel and Viloma Shah i/b. AVP
Partners
For the Respondent : Mr. Ashish Kamat, Counsel and Mr.
Harsh Moorjani a/w Mr. Priyank Daga
a/w Ms. Shanvi Punamiya i/b M/s.
Jayakar & Partners

Section 7 of the IBC, 2016 & Rule 11

ORDER

Ld. Counsel for the Parties are present. Due to paucity of time, the matter could not be taken up today. Accordingly, list this matter on Board on 23.12.2022, for further consideration and hearing. Registry is directed to retain the position of this matter High on Board on the adjourned date, as this is a part heard matter.

Sd/-

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

JUSTICE P.N. DESHMUKH
Member (Judicial)

Vedant Kedare